

**IN THE NATIONAL COMPANY LAW TRIBUNAL,  
NEW DELHI COURT III**

**Item No. 303**

IA-1508/2021 IA-4077/2021 IA-1064/2021 IA-1060/2021 IA-1056/2021  
IA-1054/2021 IA-1032/2021 IA-1025/2021 IA-1020/2021 IA-1016/2021  
IA-3884/2021 IA-5441/2021 IA-1934/2021

In

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

**.....APPLICANT/PETITIONER**

**Vs**

M/s. Earthcon Universal Infratech Pvt. Ltd

**.....RESPONDENT**

**SECTION**

**U/s 7 of IBC, 2016**

**Order delivered on 11.01.2024**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Siddharth Bhatli, Adv. Khyati Jain, Adv. Lashita Dhingra  
in IA 1508 and IA 5441

For the Respondent: Mr. Pranav Gupta in IA-1032/2021, IA-1056/2021,  
IA-1060/2021 and IA-1064/2021.

Mr. Rishi K. Awasthi, Adv; Usman G. Khan, Adv in IA-1016/2021  
IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021.

Mr. Piyush Singh, Ms. Hima Bhardwaj, Mr. Vivek Kumar,  
Mr. Jayant Upadhayay, Adv in IA-1025/2021.

For the RP : Mr. Rishabh Jain, Advocate.

**ORDER**

**IA-3884/2021 IA-1016/2021 IA-1020/2021 IA-1025/2021 IA-1032/2021 IA-1054/2021 IA-1056/2021 IA-1060/2021 IA-4077/2021:-**

The Resolution Professional is directed to file a statement of case indicating therein the nature of transactions for the service provided to the Company and the nature of transaction thereafter. The Resolution Professional shall also file a copy of Memorandum of Association, in case where Company is a party to the proceeding within two weeks.

List the matter on **06.02.2024**.

**IA-5441/2021:-**

We have heard the submissions made by the Learned Counsel appearing for both the parties.

Arguments concluded. The parties are at liberty to file written submissions, if any, within one week.

List the matter on **06.02.2024** for compliance.

**IA-1064/2021, IA-1508/2021 & IA-1934/2021:-**

List on **06.02.2024**.

Sd/-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Shammy  
11.01.2024